

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1422/2009

PUNJAB STATE ELECTRICITY BOARD

Petitioner(s)

VERSUS

HARVINDER KAUR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mrs. Kamaldeep Gulati,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioner has to disclose the outcome of Dasti service before 6-5-2009.

List the matter on 6-5-2009.

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(S.G.SHAH)
Registrar